## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1208/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Krupa Polymers (India) Pvt. Ltd.

V/s.

Vitthal Distilleries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Adv Amit Padv for petitions

TUNGARE

## **ORDER**

## CP No. 1208/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present.

On perusal of the Company Petition, since it is noticed that affidavit as envisaged u/s 9(3)(b) of the Code is not filed, the Petitioner is hereby directed to file affidavit within 7 days hereof.

List this matter for hearing on 07.12.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)